

for formulation of GIS based Master Plan and ₹ 4.17 crore for eligible projects of erstwhile Jawaharlal Nehru Urban Renewal Mission (JnNURM). Thus a total amount of ₹ 769.29 crore has been released to the State of Andhra Pradesh as Central assistance.

(d) The Mission is scheduled to end on 31 March 2020. The projects normally take 12-18 months in planning and project formulation, DPR preparation, approval and tendering before the projects are actually grounded.

Death of indians working in gulf countries

*51. SHRI HUSAIN DALWAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of deaths of Indian workers in Saudi Arabia, UAE, Kuwait, Oman, Qatar, Bahrain during the last three years, State-wise and year-wise;

(b) whether the Ministry has analysed the causes of these deaths, if so, the details thereof and if not, the reasons therefor;

(c) whether the Ministry has received complaints from the relatives of deceased workers regarding the cause of deaths and if so, the details thereof; and

(d) whether action has been taken to prevent such deaths, including intervention with Gulf countries' Governments and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMATI SUSHMA SWARAJ):

(a) A country-wise compilation for each of the Gulf countries showing the number of deaths of Indian nationals in the last three years sorted on the basis of the various Indian states to which such Indian nationals belonged is provided in the Statement (*See below*).

(b) A compilation showing the major causes of death of Indian nationals in Gulf countries as reported by our Missions and Posts is also given in the same Statement (*See below*).

(c) Sometimes complaints/representations are received from the family members/relatives of the deceased Indian nationals at the Indian Mission/Post concerned. Based on such complaints and requests by family members regarding the causes of death, the Indian Missions and Posts take up the matter with the local authorities concerned for investigation. On receipt of the reports from local agencies, the Mission/Post share them with the complainant/relatives of the deceased.

(d) The Ministry of External Affairs and our Missions/Posts in the Gulf, accord high priority to the welfare and well being of Indian nationals especially of Indian

workers who constitute a large proportion of expatriate Indians in the region. As can be seen from the Annexure, a large number of deaths of Indian nationals in the Gulf countries can be attributed to natural causes, medical illnesses etc. Some deaths are also reported due to suicides, accidents at work sites and road accidents.

In order to prevent workers' deaths such as suicides, road accidents etc. in Gulf countries, awareness campaigns are conducted by the Missions/Posts through labour camps organised by Pravasi Bharatiya Seva Kendras (PBSK) in collaboration with the Indian Missions/Posts. Indian officials work proactively to alleviate and resolve the difficulties being faced by Indian workers such as excessive working hours, inadequacy of medical facilities, excessive exposure to heat and sun stroke etc. Anyone having any difficulty can approach Community Welfare Wing in getting his problems addressed promptly.

Consular Officers posted in Indian Missions/Posts abroad are tasked with addressing the difficulties of distressed Indians, including Indian workers, in various countries abroad. In Gulf countries where there are large numbers of Indian workers, our Missions and Posts have specialized Community Welfare Wings and Labour Wings. In addition, the Government has launched an online portal called 'MADAD' for addressing the grievances of Indian nationals abroad. The MADAD Portal is regularly monitored in our Missions/Posts at various levels, thus giving high priority to grievances of Indian workers.

Statement

OMAN

State-wise details of death cases of Indian Nationals

Sl.No.	State/UT	2016	2017	2018
1.	Karnataka	14	16	17
2.	Kerala	183	154	156
3.	Maharashtra	43	32	41
4.	Andhra Pradesh	60	45	32
5.	Telangana	9	10	20
6.	Uttar Pradesh	62	49	52
7.	Rajasthan	32	27	24
8.	Tamil Nadu	53	67	71
9.	Punjab	27	26	30
10.	Gujarat	21	21	32

Sl.No.	State/UT	2016	2017	2018
11.	Bihar	14	21	22
12.	Goa	6	2	3
13.	West Bengal	5	11	10
14.	Madhya Pradesh	4	1	3
15.	Jharkhand	0	1	2
16.	Delhi	7	4	6
17.	Odisha	1	4	0
18.	Chhattisgarh	0	0	1
19.	Uttarakhand	0	0	1
20.	Assam	0	0	1
21.	Jammu and Kashmir	0	0	1
22.	Tripura	0	0	1
TOTAL		547	495	526

Analysis of causes of deaths of Indian Nationals

Sl.No.	Causes	2016	2017	2018
1.	Natural Causes	309	331	370
2.	Traffic Accidents	86	49	59
3.	Occupational Accidents	22	33	27
4.	Suicide	45	46	58
5.	Other Causes*	85	36	12
TOTAL		547	495	526

Saudi Arabia

State-wise details of death cases of Indian Nationals

Sl.No.	Name of State/UT	2016	2017	2018
1.	Andman and Nicobar Islands	0	1	0
2.	Andhra Pradesh	165	149	142
3.	Assam	13	10	11
4.	Bihar	171	170	145
5.	Chandigarh	4	1	1
6.	Chhattisgarh	1	1	0

Sl.No.	Name of State/UT	2016	2017	2018
7.	Delhi	8	13	8
8.	Goa	1	4	0
9.	Gujarat	53	67	51
10.	Haryana	5	11	9
11.	Himachal Pradesh	5	2	9
12.	Jammu and Kashmir	35	33	23
13.	Jharkhand	18	12	13
14.	Karnataka	127	108	107
15.	Kerala	623	631	594
16.	Lakshadweep	0	0	2
17.	Madhya Pradesh	14	17	31
18.	Maharashtra	102	100	105
19.	Manipur	0	1	0
20.	Odisha	8	11	9
21.	Puducherry	4	2	3
22.	Punjab	63	47	49
23.	Rajasthan	135	97	99
24.	Tamil Nadu	316	293	301
25.	Telangana	167	175	155
26.	Tripura	6	7	6
27.	Uttar Pradesh	604	600	592
28.	Uttarakhand	12	5	8
29.	West Bengal	105	96	78
TOTAL		2765	2664	2551

Analysis of causes of deaths of Indian Nationals

Sl.No.	Causes	2016	2017	2018
1.	Natural Causes	1845	1818	1850
2.	Traffic Accidents	616	477	376
3.	Occupational Accidents	97	94	90
4.	Suicide	109	155	117
5.	Other Causes*	98	120	118
TOTAL		2765	2664	2551

* Others/Unknown includes cases such as fire accident, Burn, not known etc.

Kuwait*State-wise details of death cases of Indian Nationals*

Sl.No.	Name of State/UT	2016	2017	2018
1.	Andhra Pradesh	166	164	158
2.	Assam	0	5	1
3.	Bihar	5	10	18
4.	Delhi	4	5	6
5.	Goa	14	12	14
6.	Gujarat	10	6	12
7.	Jammu and Kashmir	1	2	0
8.	Jharkhand	0	1	2
9.	Karnataka	15	26	24
10.	Uttarakhand	2	0	1
11.	Kerala	106	81	125
12.	Madhya Pradesh	5	5	4
13.	Maharashtra	37	50	58
14.	Odisha	2	3	5
15.	Punjab	21	20	32
16.	Rajasthan	59	51	49
17.	Tamil Nadu	71	83	95
18.	Uttar Pradesh	38	48	38
19.	West Bengal	15	14	12
20.	Haryana	1	1	1
21.	Himachal Pradesh	3	2	4
22.	Tripura	0	1	0
23.	Chhattisgarh	0	1	0
	TOTAL	575	591	659

Analysis of causes of deaths of Indian nationals

Sl.No.	Causes	2016	2017	2018
1.	Natural Causes	441	445	492
2.	Traffic accidents	46	44	65
3.	Occupational accidents	14	19	23
4.	Suicide	49	43	52
5.	Other Causes	25	40	27
	TOTAL DEATH	575	591	659

Qatar*State-wise details of death cases of Indian Nationals*

Sl.No	State/UT	2016	2017	2018
1.	Andhra Pradesh	42	34	32
2.	Kerala	97	101	115
3.	West Bengal	8	7	7
4.	Bihar	14	13	12
5.	Goa	2	2	4
6.	Delhi	4	1	0
7.	Gujarat	6	2	4
8.	Rajasthan	13	12	12
9.	Maharashtra	19	14	12
10.	Karnataka	2	6	5
11.	Odisha	3	1	0
12.	Punjab	18	22	20
13.	Jharkhand	1	0	0
14.	Telangana	2	1	2
15.	Tamil Nadu	27	33	36
16.	Uttar Pradesh	23	29	22
17.	Kashmir	0	1	0
18.	Haryana	0	1	1
19.	Madhya Pradesh	0	2	1
TOTAL		281	282	285

Analysis of causes of deaths of Indian Nationals

Sl.No.	Causes	2016	2017	2018
1.	Natural Causes	106	142	109
2.	Traffic Accidents	25	23	31
3.	Occupational Accidents	16	8	9
4.	Suicide	28	14	17
5.	Other Causes	106	95	119
TOTAL		281	282	285

Bahrain*State-wise details of death cases of Indian Nationals*

Sl.No	State/UT	2016	2017	2018
1.	Andhra Pradesh	18	26	24
2.	Bihar	5	6	4
3.	Delhi	2	3	1
4.	Goa	2	1	3
5.	Gujarat	7	3	4
6.	Himachal Pradesh	-	1	-
7.	Jharkhand	1	-	-
8.	Karnataka	6	6	11
9.	Kerala	60	83	88
10.	Madhya Pradesh	1	-	-
11.	Maharashtra	21	24	16
12.	Odisha	1	-	-
13.	Punjab	17	27	20
14.	Rajasthan	6	3	8
15.	Tamil Nadu	16	36	29
16.	Telangana	7	5	8
17.	Uttar Pradesh	13	10	15
18.	Uttarakhand	1	1	-
19.	West Bengal	2	2	2
TOTAL		186	237	233

Analysis of causes of deaths of Indian Nationals

Sl.No.	Causes	2016	2017	2018
1.	Natural Causes	154	175	185
2.	Traffic Accidents	2	8	5
3.	Occupational Accidents	6	10	4
4.	Suicides	11	22	30
5.	Other Causes	13	22	9
TOTAL		186	237	233

United Arab Emirates*Analysis of causes of deaths of Indian Nationals**Consular Jurisdiction of CGI, Dubai*

Sl.No.	Causes	2016	2017	2018
1.	Natural Causes	998	1006	1098
2.	Traffic accidents	119	84	86
3.	Occupational accidents	49	58	72
4.	Suicide	131	116	147
5.	Other Causes	29	23	23
TOTAL		1326	1287	1426

Consular Jurisdiction of EoI, Abu Dhabi

Sl.No.	Causes	2016	2017	2018
1	Occupational accidents	66	17	16
2	Other Causes (Details not available)	265	333	317
TOTAL		331	350	333

Note: Mission/Post in Abu Dhabi and Dubai do not maintain State-wise details.

Technological gap in public sector enterprises

*52. SHRI SANJAY RAUT: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether some of the public sector enterprises are suffering from technological gap;

(b) if so, the details of such enterprises; and

(c) what steps Government is taking to adopt up-to-date technologies in their production system leading to low unit cost and high yield?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) to (c) Central Public Sector Enterprises (CPSEs) function under the administrative control of concerned Ministries/Departments. The Board of Directors of CPSEs decide about technology up-gradation/acquisition for induction in production of goods/providing services as per the delegated powers based on their operational needs and in line with their business plans with the approval of the administrative Ministry/Department/concerned competent authority, wherever required. The up-gradation, acquisition and development of technology are a continuous process.